

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 696
ANSWERED ON 10/02/2025**

HOUSES ALLOTTED UNDER PMAY(U)

696. SHRI SAMIRUL ISLAM:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of people in urban areas received dwelling units under the Pradhan Mantri Awas Yojana (PMAY (U) scheme in the current financial year;
- (b) the data on allotments, State-wise; and
- (c) the amount of funds allocated in the Union Budget for the PMAY (U) scheme from 2019 to 2024?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) & (b): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. Based on the project proposals submitted by States/Union Territories (UTs), as on 03.02.2025, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 112.46 lakh have been grounded and 90.36 lakh are completed/delivered to the beneficiaries across the country, out of which 8.48 lakh houses have been completed/delivered to the beneficiaries in the current financial year. State-wise details of houses sanctioned, grounded and completed/delivered to the beneficiaries under PMAY-U are at Annexure.

Based on the learning from the experiences of 9 years implementation of Pradhan Mantri Awas Yojana – Urban (PMAY-U), Ministry of Housing and Urban Affairs has revamped the scheme and launched PMAY-U 2.0 ‘Housing for All’ Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing

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(ARH) and Interest Subsidy Scheme (ISS). The scheme guidelines are available at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>. Further, in-principle approval of more than 6 lakh houses have been provided to 29 States/UTs which have signed MoA to implement PMAY-U 2.0 for eligible beneficiaries.

(c): Year-wise details of Budget Estimates (BE)/Revised Estimates (RE) and funds made available through Extra Budgetary Resources (EBR) under PMAY-U from FY 2019-20 to FY 2024-25 is as under:

Financial Year	Budget Estimates (₹ in crore)	Revised Estimates (₹ in crore)	Extra Budgetary Resources (₹ in crore)	Total (₹ in crore)
2019-20	6,853.26	6,853.36	15,000.00	21,853.36
2020-21	8,000.00	21,000.00	10,000.00	31,000.00
2021-22	8,000.00	27,023.97	-	27,023.97
2022-23	28,000.00	28,708.10	-	28,708.10
2023-24	25,103.03	21,703.03	-	21,703.03
2024-25	30,170.61	15,170.00	-	15,170.00

State-wise details of houses sanctioned, grounded and completed/delivered to the beneficiaries under PMAY-U

Sr. No.		State/ UT	Houses Sanctioned (Nos)	Houses Grounded (Nos)	Houses Completed/ Delivered (Nos)
1	States	Andhra Pradesh	21,37,028	18,60,056	10,30,923
2		Bihar	3,14,477	2,92,162	1,72,850
3		Chhattisgarh	3,02,663	2,85,417	2,51,791
4		Goa	3,146	3,146	3,145
5		Gujarat	10,05,204	9,79,825	9,37,830
6		Haryana	1,15,034	90,457	69,771
7		Himachal Pradesh	12,758	12,640	11,063
8		Jharkhand	2,29,156	2,10,595	1,54,583
9		Karnataka	6,38,121	5,12,910	3,86,505
10		Kerala	1,67,322	1,54,141	1,31,258
11		Madhya Pradesh	9,61,147	9,45,090	8,48,674
12		Maharashtra	13,64,923	10,89,119	8,84,004
13		Odisha	2,03,380	1,85,790	1,58,494
14		Punjab	1,32,235	1,18,459	95,648
15		Rajasthan	3,19,877	2,93,344	2,19,186
16		Tamil Nadu	6,80,347	6,61,398	5,97,529
17		Telangana	2,50,084	2,34,737	2,23,329
18		Uttar Pradesh	17,76,823	17,59,259	16,77,324
19		Uttarakhand	64,391	62,704	39,082
20		West Bengal	6,68,953	6,05,017	4,45,301
Sub- total (States) :-			113,47,069	103,56,266	83,38,290
21	North East States	Arunachal Pradesh	8,499	8,070	8,066
22		Assam	1,76,643	1,69,055	1,19,743
23		Manipur	56,037	49,192	16,726
24		Meghalaya	4,758	4,032	1,863
25		Mizoram	39,605	39,092	24,306
26		Nagaland	31,860	31,055	26,958
27		Sikkim	316	299	202
28		Tripura	92,854	87,782	76,896
Sub- total (N.E. States) :-			4,10,572	3,88,577	2,74,760
29	Union Territories	A&N Island	376	376	47
30		Chandigarh	1,256	1,256	1,256
31		DNH & DD	9,947	9,947	9,230
32		Delhi	29,976	29,976	29,976
33		J&K	47,040	42,039	29,570
34		Ladakh	1,307	991	877
35		Lakshadweep	-	-	-
36		Puducherry	15,995	15,926	10,838
Sub- total (UT) :-			1,05,897	1,00,511	81,794
Grand Total :-			118.64 Lakh	112.46 Lakh*	90.36 Lakh*

* Includes completed (3.41 lakh)/ grounded (4.01 lakh) houses of JnNURM during mission period.